

**Central Administrative Tribunal
Principal Bench
OA No.507/2015**

New Delhi this the 28th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sudesh Kumari W/o Rohit Mann
Age -42 years
Group -C
Dept. GNCT
Sub: Appointment
R/o SI/7 Maan Medicos,
Mangal Bazar Road, Park Extension,
Mundka, Delhi 110041

...Applicant

(By Advocate : Sh. Himanshu Upadhyaya)

Versus

1. The Lt. Governor,
Raj Niwas,
I, Raj Niwas Marge, Delhi 110054
2. The Chief Secretary,
Govt. of NCT of Delhi, Delhi Secretariat
I.T.O., Delhi 110002
3. The Director of Education,
Directorate of Education,
Old Secretariat, Civil Lines
Delhi 110054.
4. Chairman,
DSSSB, Govt. of NCT of Delhi
F 18, Karkardooma, Delhi 110092. Respondents

(By Advocate : Sh. Vijay Pandita)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

When this matter was taken up today it was agreed upon by the parties that this case is squarely covered by the judgment of this Tribunal in OA No. 429/2015 decided on 28.04.2017 along with other connected matters. Learned counsel for the respondents also submitted that Writ Petitions no. 7244/2017, 7240/2017,

7250/2017 & 7288/2017 filed in Hon'ble High Court of Delhi challenging the order of the Tribunal have also been dismissed.

2. In view of the aforesaid this OA is dismissed in terms of the aforementioned O.A.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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